

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *105**

TO BE ANSWERED ON THE 10TH FEBRUARY, 2021/ MAGHA 21, 1942 (SAKA)

POLITICAL PRISONERS IN THE COUNTRY

105. SHRI KAPIL SIBAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of political prisoners currently in custody in the country, State-wise list thereof;

(b) the number of prisoners who were released from prison during the COVID-19 pandemic; and

(c) the number of political prisoners who have died in custody since March, 2019?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT IN REPLY TO RAJYA SABHA STARRED QUESTION NO. *105
FOR 10TH FEBRUARY, 2021.**

(a): National Crime Records Bureau (NCRB) collects and compiles the prison statistics reported to it by States and Union Territories, and publishes it in its annual report 'Prison Statistics India'. This information has not been reported by the States and Union Territories to NCRB.

(b): States and Union Territories have not reported this data to NCRB.

(c): Does not arise in view of (a) above.
